

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 3390 of 2020

Lokesh Kumar Singh Petitioner

Versus

The State of Jharkhand Opposite Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. B. M. Tripathy, Senior Advocate

For the Opposite Party : Mr. Someshwar Roy, A.P.P.

3/14.09.2020 Defect no. 9 (i) as pointed out by the office is ignored.

Call for the case diary.

Let this case be listed on 23.09.2020 under the heading 'For Admission'.

(Rongon Mukhopadhyay, J)

R. Shekhar